

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:757

ANSWERED ON:25.11.2011

RAJIV GANDHI NATIONAL CRECHE SCHEME FOR CHILDREN OF WORKING MOTHERS

Das Shri Ram Sundar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has prescribed any norms for enrolment of children in the crèches set up under the 'Rajiv Gandhi National Creche Scheme' for Children of Working Mothers;

(b) if so, the details thereof;

(c) the number of crèches set up along with the number of beneficiaries therefrom in the country, State-wise and

(d) the funds sanctioned and released alongwith its utilization reported by the State Governments/ Non Governmental Organizations under the said Scheme during the last three years and the current year ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): Rajiv Gandhi National Creche Scheme for Children of Working Mothers provides day care facilities for running a crèche of 25 children in the age group 0-6 years from families having monthly income of less than Rs.12,000/-. The scheme is being implemented by Central Social Welfare Board (CSWB) and Indian Council for Child Welfare (ICCW). The details of functional crèches and funds released to CSWB & ICCW in the last 3 years and the current year and their utilization as reported by them, are at Annex-I & II.